

## **Taxation Laws (Amendment) Bill, 2025 ? introduced**

**THE MINISTER OF FINANCE; AND MINISTER OF CORPORATE AFFAIRS (SHRIMATI NIRMALA SITHARAMAN):** Madam, I rise to move for leave to introduce a Bill further to amend the Income-tax Act, 1961 and to amend the Finance Act, 2025.

माननीय सभापति : प्रश्न यह है :

?कि आय-कर अधिनियम, 1961 का और संशोधन करने और वित्त अधिनियम, 2025 का संशोधन करने वाले विधेयक को पुरःस्थापित करने की अनुमति प्रदान की जाए ।?

प्रस्ताव स्वीकृत हुआ ।

**SHRIMATI NIRMALA SITHARAMAN:** Madam, I introduce the Bill.

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**14.09 hrs**